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## Uttar Pradesh King Georges Medical University (Amendment) Act, 2006

### 15 of 2006

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# Uttar Pradesh King Georges Medical University (Amendment) Act, 2006

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An Act further to amend the Uttar Pradesh King George's Medical University Act, 2002 It is hereby enacted in the Fifty-seventh Year of the Republic of India as follows:-- 1. Received the assent of the Governor on May 23, 2006 and published in the U.P. Gazette, Extra., Part 1, Section (Ka), dated 24th May, 2006, pp. 2-3

#### 1. Short Title :-

This Act may be called the Uttar Pradesh King Georges Medical University (Amendment) Act, 2006.

### 2. Amendment Of Section 11 Of U.P. Act No. 8 Of 2002 :-

In Section 11 of the Uttar Pradesh King Georges Medical University Act, 2002, in clause (xviii):--

- (a) for the words "Private Medical College" the words "Private Medical College or any such institution as is imparting education in para Medical Degree Courses" shall be substituted.
- (b) for the words "such college" the words "such college or institution" shall be substituted.